

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.4568/2014

New Delhi, this the 31th day of October, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

Ms. Poonam Verma
Age: 32 years, Unemployed
W/o Sh. Rajeev
1448, Pana Paposia
Narela, Delhi-110040.

-Applicant

(By Advocate: Present None)

Versus

1. Government of NCT of Delhi
Through Secretary
Delhi Government Secretariat,
Players Building, ITO
New Delhi.
2. The Secretary
Delhi Subordinate Services Selection Board
Government of National Capital Territory of Delhi
FC-18, Institutional Area,
Karkardooma, Delhi-110092. - Respondents

(By Advocate: Mr. Mayank Joshi for Mr. Amit Anand)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

The applicant did not appear on 15.03.2019, 23.05.2019, 20.08.2019, 12.09.2019 and today also. Hence, this OA is dismissed in default for non-prosecution.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

/mk/